

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

RA No.256/2001 in OA No.1132/2000

New Delhi, this 10th day of July, 2001

Hon'ble Shri M.P. Singh, Member(A)

Janak Singh  
Watching Khalasi  
Northern Railway Hqrs. Office  
Kashmere Gate, Delhi .. Applicant

(By Shri P.S. Mehandru, Advocate)

versus

Union of India, through

1. Chairman, Railway Board  
Rail Bhavan, New Delhi
2. General Manager  
Northern Railway  
Baroda House, New Delhi
3. Chief Admn. Officer (Constrn)  
Hqrs. Ofce, Kashmere Gate, Delhi .. Respondents

ORDER(in circulation)

This RA is filed on behalf of the applicant for review of order dated 25.5.2001 by which OA No.1132/2000 was dismissed being devoid of merit and for the detailed reasons stated therein. I find that the review applicant has not come with any fresh grounds except repeating what has been averred in the OA which have already been taken care of before passing the order. I also do not find any error on the face of the record as claimed by the review applicant. In the result the RA is rejected. No costs.

  
(M.P. Singh)  
Member(A)

/gtv/